

ptroller and Auditor General thereon. [Placed in Library. See No. LT-8891/75]

- (2) A copy of the Tyres and Tubes (Movement Control) Amendment Order, 1974 (Hindi and English versions) published in Notification No. S.O. 736 (E) in Gazette of India dated the 27th December, 1974 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8898/75.]

INTEREST-TAX RULES, 1974; GIFT-TAX (AMNDT.) RULES, 1974; NOTIFICATIONS UNDER INCOME-TAX ACT, 1961; INCOME-TAX (AMDT.) RULES, 1974 AND 1975, NOTIFICATION UNDER CUSTOMS ACT, COMPANIES (PROFITS) SURTAX (AMNDT.) RULES, 1974, AND NOTIFICATIONS UNDER WEALTH-TAX ACT AND CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table:—

- (1) A copy of the Interest-tax Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 740(E) in Gazette of India dated the 30th December, 1974, under sub-section (4) of section 27 of the Interest-tax Act, 1974. [Placed in Library. See No. LT-8899/75].
- (2) A copy of the Gift-tax (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 727(E), in Gazette of India dated the 19th December, 1974, under sub-section (4) of section 46 of the Gift-tax Act, 1958. [Placed in

Library. See No. LT-8900/75].

- (3) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—
- (i) The Income-tax (Sixth Amendment) Rules, 1974 published in Notification No. S.O. 725(E), in Gazette of India dated the 19th December, 1974.
- (ii) The Income-tax (Certificates Proceedings) (Amendment) Rules, 1974, published in Notification No. S.O. 738(E), in Gazette of India dated the 30th December, 1974.
- (iii) The Income-tax (Amendment) Rules, 1975, published in Notification No. S.O. 25(E), in Gazette of India dated the 10th January, 1975. [Placed in Library. See No. LT-8901/75].
- (4) A copy of Notification No. G.S.R. 181 (Hindi and English versions) published in Gazette of India dated the 8th February, 1975, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-8902/75]
- (5) A copy of the Companies (Profits) Surtax (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 728(E), in Gazette of India dated the 19th January, 1974, under sub-section (3) of section 25 of the Companies (Profits) Surtax Act, 1964. [Placed in Library. See No. LT-8903/75].

- (6) A copy each of the following Notifications (Hindi and English versions) under subsection (4) of section 46 of the Wealth-tax Act, 1957:—
- (i) The Wealth-tax (Third Amendment) Rules, 1974, published in Notification No. S.O. 726(E), in Gazette of India dated the 19th December, 1974.
- (ii) The Wealth-tax (Fourth Amendment) Rules, 1974, published in Notification No. S.O. 739(E), in Gazette of India dated the 30th December, 1974. [Placed in Library. See No. LT-8904/75].
- (7) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—
- (i) G.S.R. 105, published in Gazette of India dated the 25th January, 1975 together with an explanatory memorandum.
- (ii) G.S.R. 42(E), published in Gazette of India dated the 3rd February, 1975 together with an explanatory memorandum. [Placed in Library. See No. LT-8905/75].

TELEGRAPH (12TH AND 13TH AMNDT.) RULES, 1974 AND PROFIT AND LOSS ACCOUNTS AND BALANCE SHEET OF TELECOMMUNICATION BRANCH FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PARADIA): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and Eng-

ish versions) under subsection (5) of section 7 of the Indian Telegraph Act, 1885:—

- (i) The Indian Telegraph (Twelfth Amendment) Rules, 1974, published in Notification No. G.S.R. 1341 in Gazette of India dated the 14th December, 1974.
- (ii) The Indian Telegraph (Thirteenth Amendment) Rules 1974 published in Notification No. G.S.R. 1396 in Gazette of India dated the 23rd December 1974. [Placed in Library. See No. LT-8906/75].
- (2) A copy of the Profit and Loss Accounts and Balance Sheet (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department for the year 1972-73 (Hindi and English versions) [Placed in Library. See No. LT-8907/75].

13.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS FIFTIETH REPORT

SHRI G. G. SWELL (Autonomous Districts): Sir I beg to present the Fiftieth Report of the Committee on Private Members' Bills and Resolutions.